

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

29

C.S.P. No. 567/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: M/s. Bolt ~~Media~~ Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Sumant Kulkarni	Advocate	

ORDER

CSP 565/230-232/NCLT/MB/MAH/2017

CSP 566/230-232/NCLT/MB/MAH/2017

CSP 567/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 24.8.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)